

(a) whether it is a fact that Government have recently been lenient and given green signal to the private sector to participate in power generation ;

(b) If so, the details regarding the facilities provided by Government for this purpose alongwith the conditions therefor ; and

(c) the names of the private sector units which have come forward and agreed so far for generation of power ?

THE MINISTER OF ENERGY (SHRI VASANT SATHE) : (a) No, Sir,

(b) Does not arise.

(c) In addition to two proposals of existing private sector power generation companies, namely, the Calcutta Electric Supply Corporation and M/s. Ahmedabad Electricity Company, three other proposals, namely, from M/s Bombay Suburban Electric Supply Ltd., M/s Torsteel Research Foundation in India and M/s. Faridabad Industrial Association have been received. Of these three proposals, two are for setting up of captive power plants.

**Shifting of Petrol Pump from near Hospital in Santacruz, Bombay**

3218. SHRI MUKUL WASNIK : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether Government are aware that a petrol pump of BPCL is located in the premises of Smt. Bhikubhai C. Jalundhwalla General Hospital, Santacruz, Bombay ;

(b) if so, whether Government are also aware of the inconvenience caused to the patients because of the petrol pump ;

(c) if so, whether Government propose to shift the petrol pump to some other place ; and

(d) if not, the reasons thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI CHANDRA SHEKHAR SINGH) : (a) Yes, Sir,

(b) Such a representation has been made to Government.

(c) No, Sir.

(d) Apart from the fact that this outlet continues to hold all prescribed clearances and that it serves the needs of the motoring community in that area, the Bharat Petroleum Corporation has the right to continue at this location till 1995 in terms of The Burmah Shell (Acquisition of Undertakings in India) Act, 1976.

**Supply of updated Directories to Enquiry Service 197 at Telephone Exchange in Delhi**

3219. PROF. SAIFUDDIN SOZ ; Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether he is aware that the personnel meant for enquiry service—197 at Telephone Exchange in Delhi are required to have corrected directories ;

(b) if so, whether the updated and corrected directories have been provided to them ; and

(c) if not, provided so far, when is the Ministry providing the same ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA) : (a) Yes Sir,

(b) Yes Sir, the work of updating the Telephone Directory is carried out on daily basis but there is a lag of about 15 days between 15 days between any change and the actual supply of the information by the Telephone Operator manning Directory Enquiry Position '197'.

(c) In view of (b) above, this question does not arise. However, the weekly and quarterly updates, changed No., supplementaries etc. are being provided by the operator, referring to a number of them for the same enquiry : This is time consuming. This situation would improve considerably when the Directory Enquiry Service is computerised some time during 1987.

**Review of Licensing Policy for Automobile Units**

3220. SHRI YASHWANTRAO GADAKH PATIL : Will the Minister of INDUSTRY be pleased to state :